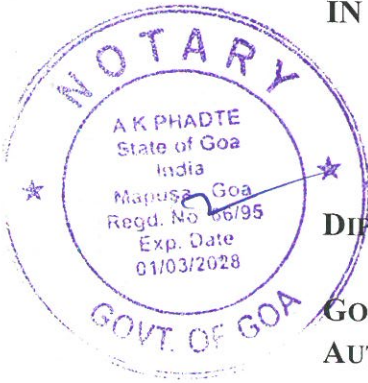


IN THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE
BENCH, PUNE.

APPEAL No. 428/2025 WZ



DIPIN SHRIDHAR MORZO

... APPELLANTS

Versus

**GOA COASTAL ZONE MANAGEMENT
AUTHORITY & 4 ORS.**

... RESPONDENTS

**AFFIDAVIT-IN-REJOINER ON BEHALF OF
APPELLANT TO THE REPLY OF RESPONDENT NO.1.**

MAY IT PLEASE THIS HON'BLE TRIBUNAL:

I, **DIPIN SHRIDHAR MORZO** alias Vishal Shridhar Morje, Son of late Shridhar Rajaram Morje, Aged 45, years, married, Indian National, Resident of H. no. 1361, Piracho Khazan, Morjim, Pernem Goa, the Appellant above named, having perused the Affidavit in reply of the Respondent No.1 and having understood the content thereof do hereby respond on solemn affirmation state and submit as under:

- 1) I say that at the cost of Repetition and to avoid reiteration of facts, the facts pleaded in the Appeal memo may be treated as reproduced herein for the sake of convenience and brevity.
- 2) At the outset, all allegation and/or contentions contained in the Reply filed by the Respondent No. 1 which are inconsistent with the case set out by the Appellant are denied. Nothing

contained in the Reply filed by the Respondent No.1 shall be deemed to be admitted for want of specific traverse.

- 3) The contents of para 1 and 2 are matter of record.
- 4) The contents of para 3 with regards to the Impugned Order directing demolition of the alleged illegal structure is admitted. However, it is denied that the Impugned Order was passed after following the principles of natural justice and / or that the Impugned Order is a reasoned and speaking order. It is stated that the Impugned Order passed by the Respondent No. 1 is bad in law inasmuch as the same is passed without considering the submissions of the Appellant that the late father of the Appellant, late Mr. Shridhar Rajaram Morje had expired and without taking necessary steps to amend the complaint / proceedings to issue process against the necessary parties, the Respondent No. 1 has gone ahead and was pleased to pass the Impugned Direction against a dead person, late Mr. Shridhar Morje directing to demolish the Structure Z4.
- 5) The contents of para 4 is admitted. It is however submitted that no such prior permission of the GCZMA is required for construction / repair / reconstruction for structures that were existing prior to 1991 i.e prior to the CRZ Notification coming into force. It is *arguendo* that the Appellant as pleaded belongs to the fisherman community and are also carrying out

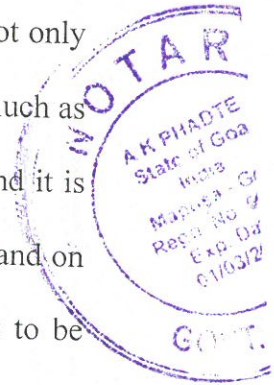




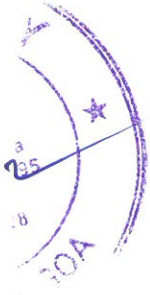
fishing activities and hence it is unambiguous that the norms for regulation of activities permissible under CRZ Notification carves out specific exemption towards construction / reconstruction of dwelling units of traditional coastal communities, fisherfolk who may be permitted within 100-200 mts from HTL. However, it is submitted that only a very minor portion of the structure of the Appellant lies beyond 200 mts i.e. within 200 to 500 mts from HTL and major portion lies beyond the 500 mts CRZ line.

- 6) It is further submitted that as rightly pointed out in para 4 of the Reply, the Survey No. 119/3 of village Morjim majorly falls within 200-500 mts from the HTL. There is however an identity crises suffered by the Respondent No. 1 with regards to the survey no. and the structure while arriving at a decision by observing that *"We are also of the opinion that the need to carryout mapping of the structure is sine-qua-non to decide the proceeding because all what this authority wanted to determine is as to whether the entire property is located in CRZ area is located in CRZ area or only part of it and to that effect majority of the area is located in the CRZ area and only a small portion is outside CRZ area and for that matter the structure of the Respondent is not located in the area which is outside CRZ Limits. The Authority thus deemed it fit to direct*

the Respondent to demolish". The said observation is not only incorrect but is infact totally the opposite at loco in as much as majority of the structure is located outside CRZ area and it is only a small portion that is falling within the CRZ line and on this count alone the said Impugned Direction deserves to be quashed and set aside.



- 7) The contents of para 5 and 6 are matter of record.
- 8) The contents of para 7 are denied. It is specifically denied that the Impugned Order ab-initio bad in law, non-est in as much as the same is passed against a dead person and therefore same is challenged in the present Appeal and on the basis of the grounds raised in the present Appeal.
- 9) The contents of para 8 are denied in as much as the Appellant has during the hearings before the Respondent No 1 as well as in the Appeal memo has placed documentary evidence of the structure existing prior to 1991 as well as documents pertaining to the fact that the Appellant is a traditional fisherman and for the reason already pleaded in the Appeal memo.
- 10) As regards the contents of para 9 it is stated that the Appellant appeared before Respondent No.1 and duly notified the Respondent No.1 about the death of late Sridhar Morje which



fact was also recorded in the 421st minutes of GCZMA Meeting held 21/11/2024 which reads as under :

“AND WHEREAS, the matter was placed in the 421st GCZMA Meeting held on 21/11/2024 the Proceedings at the hearing “Adv for Complainant present along with Complainant. Respondent expired hence his son Mr. Dipin Shridhar Morje is present before the Authority. Adv. for the Complainant files rejoinder. Copy of the Rejoinder furnished to the Respondent. Adv. States that he wants to file sur- rejoinder by 25/11/24.”

- 11) It is pertinent to state that the fact of the death was well within the knowledge of the Respondent No.1 as well as Respondent No.5, however both the respondents for reason best known to them failed to bring the legal heirs/representatives on record of the deceased Shridhar Morje. The said proceedings before the Respondent No.1 were infact abated and the Directions in the nature of the Impugned Order are unenforceable and inexecutable for being nullity and non est in the eyes of law.
- 12) The contents of para 10 are denied as false in as much as the facts in the present Appeal and in the proceedings of Shri. Vinod Juvenkar V/s Gajanan Juvenkar are similar as is evident from the minutes of 462nd meeting held on 01/07/2025

recorded wherein the Respondent no.1 was pleased to observe and decide as follows:-

"The Authority noted that The CRZ Notification 2011 provides as follows:- "3. CRZ of Goa.- In view of the peculiar circumstances of the State Goa including past history and other developments, the specific activities shall be regulated and various measures shall be undertaken as follows:- the Government of Goa shall notify the fishing villages wherein all foreshore facilities required for fishing and fishery allied activities such as traditional fish processing yards, boat building or repair yards, net mending yards, ice plants, ice storage, auction halls, jetties may be permitted by Gram Panchayat in the CRZ area; (ii) reconstruction, repair works of the structures of local communities including fishermen community shall be permissible in CRZ;

The Authority noted that protection for structures of the local community and livelihood security is to local community in sustainable manner is one of the important objective of envisaged in the CRZ Notification 2011.

The Authority after considering the arguments advance by the parties noted that the Respondents are claiming benefit under the fishermen activities and since the



predominant argument of the Respondent revolves around fisherman, with air fishing activity related protection. The Authority deems it fit to keep the matter inlimine till the fishing zones and wards are notified by Government."



(Refer Annexure-L to the Appeal Memo is the copy of extract of minutes of 462nd meeting held on 01/07/2025 of GCZMA.

- 13) I say that the Respondent no.1 noted that alleged violators therein being entitled for protection for having been carrying out fisherman activity and since the predominant arguments of the alleged violators revolves around fisherman and fishing activity related protection. The Authority i.e. Respondent no.1 deemed it fit to keep the matter *inlimine* till the fishing zones and wards are notified by the Government. In the light of the foregoing observation/decision taken by Respondent no.1 awaiting the Government to Notify fishing zones and wards in terms of the CRZ notification, it would be in the interest of justice and fair play for this Hon'ble Tribunal to await the Government of Goa to notify the fishing zones and wards.
- 14) It is submitted that in terms of the above, the Directorate of Fisheries, Government of Goa has already identified the fishing villages and fishing wards in consultation with local

fisherman. The current structure falls within 'Temwada' which is identified as a fishing ward as per the said list. A copy of the said list is attached hereto and marked as **Annexure A.**

- 15) The contents of para 11, 12 and 13 are denied being mere denials.
- 16) The contents of para 14 and 15 are denied

AFFIANT

Solemnly Affirmed at Mapusa Goa, on this 17th day of April, 2026.

Identified by me:

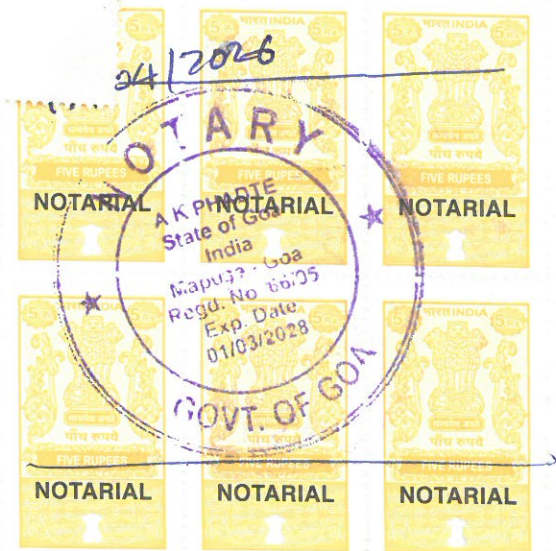
Advocate for Appellant

(Adv. Anand S. Souza)

Solemnly affirmed before me

Dipin Morzo
who has been identified before
me by Adv. A. Souza
known to me personally
Mapusa On 17/4/2026
Regd. No. 2240/2026

A. K. PHADTE
NOTARY 17/04/2026
Office No. 17, First Floor,
El-Capitan Center, Mapusa, Bardez. C



496



Directorate of Fisheries
Government of Goa
Dayanand Bandodkar Marg, Panaji Goa
Tel: (O) 2224838, Tel: (Dir) 2227780
Fax: (0832)2231049
Email: dir-fish.goa@nic.in

Director/Jt. Secretary (ENV)
Inward No.: 1969
Date: 07/12/2020

Annexure A

No. DF/AQUA/MANG-PLAN/2020-21/4583

Dated: 01/12/2020
07

✓ To,
The Chairman,
Comprehensive Plan for Fisherman
Community Living in CRZ areas,
Department of Environment and Climate Change,
1st Floor, Pandit Deendayal Upadhyay Bhavan,
Behind Pundalik Devasthan,
Near Sanjay School,
Porvorim, Bardez - Goa 403 521

ASD
08/12/2020
Forward to
KCSM
by email
ds
JL

Sub: Reg. Fishermen Comprehensive Plan in CRZ Area

UBCIP

Sir,

With reference to the meeting held on 25/11/2020 at the Conference Hall, Secretariat, Porvorim, this department has examined the draft and necessary corrections have been made wherever required. Further I am to submit herewith the following data as desired to be enclosed as a part of the plan.

1. List of the fishing villages and fishing ward identified by Fisheries Department in consultation with local fishermen.
2. List of the fish Breeding sites/nursery ground and clams identified by the Fisheries Department in consultation with local fishermen and Fishermen Co-operative Society.
3. List of the sites identified for the landing and berthing of fishing vessels (trawlers/ purse-seiner/ fishing canoe).
4. List of sites identified for creating infrastructure to te fishermen such as fishing ramp, net mending shed, rest shed, fish drying platform, toilet facility etc.

Yours faithfully,


(Dr. Shamila Monteiro)
Director of Fisheries

Encl. as above

emailed on 11/12/2020

**LIST OF FISHING WARD IN THE STATE OF GOA IDENTIFIED BY DIRECTORATE
OF FISHERIES, PANJIM-GOA**

NAME OF THE BLOCK	VILLAGES	NAME OF THE WARD	
Quepem	Betul	i) Postawaddo V.P Naqueri	
		ii) Tariwaddo V.P Naqueri	
		iii) Pirwaddo V.P Naqueri	
		iv) ONGC V.P Naqueri	
Salcete	Velim	i) Rangalim V.P Velim	
		ii) Bapsoro V.P Velim	
		iii) Zuem Band V.P Velim	
		iv) Combeabhatt V.P Velim	
		v) Pirwada V.P Velim	
		vi) Coutband	
	Varca	Varca	i) Fatrade V.P.Varca
			ii) Varca V.P Varca
	Colva	Colva	i) Pequeno Vanelim
			ii) Modlowaddo Vanelim
			iii) Tolloi Vanelim
			i) Ambeaxir Sernabatim
			ii) Padrigullem Sernabatim
			i) CopelWaddo Sernabatim
			ii) Novowaddo Sernabatim
			i) Grande Vanelim
			ii) Chinchemorod Vanelim
			i) 3 rd Bairo Colva
			ii) Gandaulim Colva
			i) 4 th Ward A
			i) 4 th Ward B
	i) Premeiro Ward Colva		
	i) Segundo Ward Colva		
	Bethalbatim	Bethalbatim	i) Bethalbatim
	Cavelossim		Mobor
	Benaulim		i) Calwado ii) Vaswaddo Veddei
	Chinchinim		i) Deussa
Ambelim	Ambelim	i) New Ambelim	
		ii) Socobanda	
		iii) Banda	
		iii) Pedda Ambelim	
Assolna	Assolna	Colewaddo Taria Wado	

Bardez

Penha-de-francesa
498

- i) Matav Waddo
- ii) Bhandar Waddo
- iii) Part Of Koylo Waddo
- iv) Manshebhat (Bhonslo Waddo)
- v) Vilosha
- vi) Malim
- Vii) Betim

Pomburpa

- i) Chodan Wadda
- ii) Ekoshi
- iii) Halanwado
- iv) Hanumant Waddo
- v) Tari Wadda
- vi) Dharbandar Wadda
- vii) Bhatan Wadda
- viii) Velotin
- ix) Palmar Wadda
- ix) Poryo Wadda

Aldona

- i) Khorjua
- ii) Calvem
- iii) Kushan
- iv) Langde
- v) Carona Temple
- vi) Ghoncui
- vii) Udoim
- viii) Ranoy

Reis Magos

- i) Kegdavelim Wado
- ii) Tuant Wado
- iii) Sonarbhat wado
- iv) Volant Betim
- v) Betim Wado

Chapora

- i) Dandawada
- ii) Govekar wado
- iii) St Anthony pry Wado
- iv) Small Vagataor
- v) Dabol Wado Chapora
- vi) Bondir Wada

Assagao

- i) Badem Wado
- ii) Gaonkar Wada
- iii) Madhlo Wado

Siolim

- i) Waderi Wado
- ii) Guddem Wado
- iii) Dande Wado
- iv) Rai Wado
- v) Tarchibhat
- vi) Plakade Wado

Odxel

- i) Bhati Wada
- ii) Ram Wado

		iii) Tholindar wado iv) Bandir wado
	Camurlim	i)Khairat Wado ii)Katurli Wada iii)Vagali iv) Bondara Camurlim v) Portawado vi) Molli wado vii)Bharwan wado
	Colvale	i) Chikhalim ii) Francis Wada iii) Vaiza Wada iv) Kalai Wada v) Tar Wada vi) Koni Wada vii) Ram Wada viii) Khazan Wada ix) Tadap Wada
	Calangute	i) Sauntawada ii) Maddawada iii) Tivaiwada iv) Gaurawada v) Xim wada vi) Annawada
	Candolim	i) Scrivao Wado ii) Camotim Wado iii) Murod Wado iv)Dando Wada v) Sinqerim vi) Orda Wada vii)Salpem
	Nerul	i) Dandadi Wada ii) Maima Wada iii) Danda Wada iv) Firangebhat v) Tinta Wada vi) Bhati Wada
Ponda	Kundai	i) Manaswada
		ii) Dharzowada
	Madkai	i) Tonca
		ii) Aks
		ii) Karanzal iii) Parampai
	Bandoda	Bandirwada
	Durbhat	Durbhat
Borim	i) Tamshiremwada	
	ii) Bori	

	Shiroda	Barbhat
	Panchawadi	i)Ximer
		ii)Muxeir
Canacona	Loliem	i)Shelim
		ii)Dapot
		iii)Vatorem
		iv)Mashem
		v)Polem
	Poinguinim	i)Galgibagh
		ii) Cainebagh
		iii) Colsar
		iv) Dindibagh
		v) Sadolxem
		vi) Talpona
		vii) Muthal
	Canacona Municipality	i) Mangan
		ii) Rajbagh
		iii) Tarir
		iv) Kindlebagh
		v) Patnem
		vi) Colomb
		vii) Orem
		Palolem(Ward.9)
		Oreya
		Madhalvaddo
		Saklowado
		Palolem (Ward 10)
		Vaetowada
		Madhaywada
		Nagorcem-Paloem
	Agonda	i) Parvem (Ward.2)
		ii) Dhawalkhazan(Ward.4)
		Divanbagh
		iii) Karashirmol(Ward.7)
		iv) Val(Ward.5)
		v) Irgrezwado, Aframate
vi) Mudkud & Betul (Ward.1)		
vii) Mudcheli		
Mirandwada (Ward.3)		
viii) Dessaiwada (Ward.6)		
Cola	i) Saleri Cola (Ward.1)	
	ii) Gotnewado	
	iii) Copper	
	iv) Newwaado	
	v) Kajumol	
	Vi) Matve (Ward.6)	
	Vii) Nuvem (Ward.7)	

		viii) Molorem(Ward.7)
		ix) Cabo-De-Rama (Ward.9) Kuddi
		x) Vagom(Ward.5)
		xi) Govol (Ward.8)
		xii) Kudai (Ward.3)
		xiii) Popovedamod (Ward.4)
Vasco	Kante -Baina	i) Near Sewraj Plant ii) Near Safa Masjid iii) G.R.B. Colony iv) Viva Ice Factory
	Desterro	i) Desterro Wada ii) Opp. Old MPT Hospital
	Khariwada	i) Non-Mon Dempobhat ii) Opposite Tilak Miadan Khariwada iii) Vollant Bouter iv) Vaddem Lake v) Vaddem vi) Peshadogr (Bandodkar Statue)
	Cortalim	i) 1 st Arvollem ii) Thane iii) Chovath iv) Madanth v) Kurpawado vi) Qualosim-uddo
	Sancoale	i) Sanvorfond ii) Dabolim – Zarith
	Chicalim	i) St.Jacinto Irland ii) Pedda wada iii) Near Anthony Chappel
	Velsao	i) Mollem ii) Bellem iii) Chall iv) Dando v) Fabricwada vi) Premerwado vii) Velsao Beach
	Arossim	Camelen Dabashir
	Cansaulim	i) Priol waddo
	Issorcim	i) (Hollant) Issorcim
	Bogmalo	i) Palimond ii) Chicolna iii) Gallint iv) Bimut waddo v) Baillichal waddo

	502	vi) Cantor Waddo
Pernem	Chopdem /Agarwada	i) Chopdem
		ii) Chopdem
	Morjim	i) Varnawada
		ii) Temwada
		iii) Vithaldaswada
		iv) Gawdewqada
	Ashvem/Madrem	i) Ashvemwada
	Madrem	i) Junaswada
		ii) Madhlamaz
	Arambol	i) Khalchawada
		ii) Madhlawada
		iii) Girkarwada
	Kerim/Terikhol	i) Terekhol
Kerim	i) Dhaktebag	
	ii) Talwada	
Tiswadi	Panaji Municipality	i) Poder Dando
		ii) Caranzalem
		iii) Donapaula
		iv) Hawaii Beach
		v) Dona Paula Jetty
		vi) Marivel
		vii) Aivao
	Taleigao	i) Odxel
	Santa Cruz	i) Cacara
	Bambolim Curca	i) Nauxirn
		ii) Pirabhat
		iii) Hollebhat
	Siridao	i) Jesus Nazareth
		ii) Moddlowaddo
		iii) Firguembhat
	Agassaim	i) Dandim
		ii) Murcurim
Neura	i) Dhondebhat	
Mandur	i) Padribhat	
Karmali	i) Magerar Dadho	

LIST OF FISH BREEDING ZONES OF SHELLFISH

Sr. No.	Taluka	Places	Type of Shellfish		
1.	Canacona	(a) Mashem (b) Galgibag (c) Talpona (d) Polem Beach (e) Nuvem (f) Cabo-de-rama (g) Saleri (h) Agonda (i) Palolem	Oyster and Mussel		
2.	Tiswadi	(a) Agacaim (b) Siridao (c) Nauxim (d) Odxel (e) Caca	Mussels, clams, oysters		
		(f) Bambolim (g) Dona Paula (h) Marivel	Mussels, oysters		
		(i) Avivao (j) Caranzalem (k) Campal	Clams		
		(l) Ferry Point (m) Chorao	Clams, oysters		
		(n) Patto Ribandar (o) Mandhur	oysters		
		3.	Salcete	(a) Betalbatim (b) Colva (c) Benaullim (d) Varca (e) Cavelossim	clams
				(f) Assolna (g) Ambelim (h) Velim (i) Zug (j) Cutbona (Jesus Nazareth Chapel) (k) Cutbona jetty (l) River Sal hotel (m) Zuvem Bandh (n) Baradi (o) Betul Fort (p) Mobor Beach	Clams, mussels, oysters & Crabs
4.	Quepem			(q) Betul (r) Canaginim	Clams, Mussels & oysters
5.	Mormugao			(a) Santrem	Oysters, Crabs
				(b) Issorcim	Oysters, Crabs
				(c) Velsao	Mussels, Crabs
				(d) Khariwada Vasco	Crabs
				(e) Near Shipyard Vasco	Crabs
				(f) Near Dolphins Vasco	Crabs

		(g) Near St. Anton Chapel near island Chicalim	Clams	
		(h) Dabolim Near St. Jacinto island	Window panes, clams, oysters	
		(i) Zorint Sancoale	Oysters	
		(j) Near Light House Sancoale	Clams	
		(k) Near Ferry Cortalim	Clams, crabs	
		(l) Near Salgaonkar work shop-Madaan Cortalim	Clams, Oysters, Mussels	
		(m) Katem Baina		
		(n) Katem Baina Beach		
		(o) Hollant Beach		
		(p) Arossim Beach		
6.	Pernem	(a) Chopdem to Tembwada-Morjim along stretch of Chapora River	Clams, oysters and mussels	
		(b) Kerim-Terekhol area along stretch of Terekhol River		
7.	Bardez	Village	Area	
		Anjuna, Chapora, Kaisua	(a) Siddeshwar temple (b) Chapora Jetty (c) Khursakade (d) Dabhol waddo (e) Bondir waddo (f) Badem	False clams, oyster, green clams
		Assagao	(a) Badem (b) Gaonkar waddo (c) Madhlo waddo (d) Near Chepal	False clams, oyster, green clams
		Siolim	(a) Guddem dando (b) Guddem (c) Bandireswar Temple (d) Rai waddo (e) Oxel (f) Oxel (Bhatti) (g) Ram waddo (h) Bhati waddo (i) Mansher	False clams, oyster, green clams, black water clams
		Camurlim	(a) Khairat waddo (b) Vagalim (c) Mauli waddo (d) Ferry (Tarikade) (e) Porcha waddo (f) Bharwon waddo	False clams, oyster, green clams, black water clams
		Colvale	(a) Francis waddo (b) Phoola waddo (c) Kale waddo (d) Tari waddo (e) Khajin waddo	Oyster, Black water clams
		Revoda	(a) Manshi waddo (b) Fadte waddo (c) Tari kade (d) Mansher	Black water clams

		(g) Near St. Anton Chapel near island Chicalim	Clams	
		(h) Dabolim Near St. Jacinto island	Window panes, clams, oysters	
		(i) Zorint Sancoale	Oysters	
		(j) Near Light House Sancoale	Clams	
		(k) Near Ferry Cortalim	Clams, crabs	
		(l) Near Salgaonkar work shop-Madaan Cortalim	Clams, Oysters, Mussels	
		(m) Katem Baina		
		(n) Katem Baina Beach		
		(o) Hollant Beach		
		(p) Arossim Beach		
6.	Pernem	(a) Chopdem to Tembwada-Morjim along stretch of Chapora River	Clams, oysters and mussels	
		(b) Kerim-Terekhol area along stretch of Terekhol River		
7.	Bardêz	Village	Area	
		Anjuna, Chapora, Kaisua	(a) Siddeshwar temple (b) Chapora Jetty (c) Khursakade (d) Dabhol waddo (e) Bondir waddo (f) Badem	False clams, oyster, green clams
		Assagao	(a) Badem (b) Gaonkar waddo (c) Madhlo waddo (d) Near Chepal	False clams, oyster, green clams
		Siolim	(a) Guddem dando (b) Guddem (c) Bandireswar Temple (d) Rai waddo (e) Oxel (f) Oxel (Bhatti) (g) Ram waddo (h) Bhati waddo (i) Mansher	False clams, oyster, green clams, black water clams
		Camurlim	(a) Khairat waddo (b) Vagalim (c) Mauli waddo (d) Ferry (Tarikade) (e) Porcha waddo (f) Bharwon waddo	False clams, oyster, green clams, black water clams
		Colvale	(a) Francis waddo (b) Phoola waddo (c) Kale waddo (d) Tari waddo (e) Khajin waddo	Oyster, Black water clams
		Revoda	(a) Manshi waddo (b) Fadte waddo (c) Tari kade (d) Mansher	Black water clams

	Nadora, Pirna	(a) Waddi (b) Kadshal (c) Chanai (d) Sangwan	Black water clams
	Aldona	(a) Panarim	Black water clams, oyster
	Pomburpa	(a) Near Jetty (b) Bhatir (opp. Pomburpa church) (c) Ecoshim	Black water clams, oyster
	Salvador Du Mund	(a) Torda	Oyster, black water clams, clams
	Brittona	(a) Mansher (b) Char mansher (c) Matav waddo (d) Virlossa (e) Betim	Oyster, Green clams, Black water clams
	Reis Magos	(a) Kegdovlem (b) Verem	Oyster, green clams, false clams
	Nerul	(a) Dandadi (b) Maime (Dando) (c) Firnguem Bhat (d) Bhati waddo (e) Fatta waddo	False clams, oyster, clams, green clams
	Candolim	(a) Siquerim (b) Orda (c) Saipem	Green clams, false clams, oyster
	Calangute	(a) Baga	Oyster, green clams, false clams

List of Jetties

Sr. No.	Name of the Jetty	Village
<u>BARDEZ</u>		
1.	Malim	Penha-de-France village
2.	Chapora	Chapora village
<u>SALCETE</u>		
3.	Cutbona	Velim village
<u>CANACONA</u>		
4.	Talpona	Talpona village
<u>TISWADI</u>		
5.	Panaji	Panaji city
<u>MORMUGAO</u>		
6.	Cortalim	Cortalim village
7.	Khariwada (MPT Jurisdiction)	Vasco

EXISTING FISHING RAMPS

Sr. No.	Existing Ramps
1.	South Goa Ponda Ramp at Akado, St. Estivao
2.	Ramp at Karewado, Bandora
3.	Ramp and net mending shed at Madkai Tonk
4.	Ramp and net mending shed at Karazol, Madkai
5.	Ramp at Kundai
6.	Ramp and net mending shed at Durbhat
7.	Salcete Ramp at Colleadando, Assolna
8.	Ramp at Saleri Cola, Canacona
9.	Ramp at Talpona
10.	Ramp at Ambelim
11.	Ramp at Bapsora V. P. Velim
12.	North Goa Bardez Ramp at Orda, Candolim
13.	Ramp cum platform at Sinqerim (phase I)
14.	Ramp at Vagator
15.	Ramp cum platform at Figueim Bhat, Nerul
16.	Ramp and net mending shed at Badem, Assagao
17.	Ramp cum platform and net mending shed at Oxel Siolim New
18.	Ramp at Camurlim Tarriar
19.	Ramp at Verem Tarir"
20.	Ramp at Baga
21.	Ramp at Nerul
22.	Tiswadi Ramp at Mandua, Tiswadi
23.	Ramp cum platform at Avivon, Caranzalem
24.	Ramp at Odxel, Taleigao
25.	Ramp at Dona Paula
26.	Pernem Ramp at Keri
27.	Ramp at Issorcim, Velsao, Mormugao , Velsao
28.	Fishing Ramp at Caca Calapur , Santa Cruz Village Tiswadi

Proposed feasible sites for Construction/repair of Ramp/Net Mending Sheds/Fish Drying Platform/Toilet Facilities / construction/ repair of fish market/Rest shed for Fishermen

Sr. No.	Taluka	Name of Landing Centres/Villages
1.	Pernem	1. Keri near Ferry
		2. Keri near crematorium
		3. Tembwada
		4. Ashvem
		5. Arambol
		6. Vithaldaswada, Morjim
		7. Chopdem
		8. Tirakhol
2.	Bardez	1. Nerul
		2. Sequerim-
		3. Calangute
		4. Aldona
		5. Penha-de-France
		6. Pomburpha
		7. Brittona
		8. Verem
		9. Baga
		10.Candolim
		11.Siolim
		12.Oxel
		13.Camurlim
		14.Vagator
		15.Assagao
		16.Anjuna
		17.Reis Magos
		18.Chapora
		19.Malim
3.	Tiswadi	1. Ribandar Corporation of Panaji
		2. Vitogem Goltim Navelim Panchayat
		3. Capao Sao Mathias Panchayat
		4. Naroa on Sao Matias Panchayat
		5. Devгим in Choraо Panchayat
		6. Akhado in St. Estevem Panchayat
		7. Sinqerim in Goltim Navelim Panchayat
		8. Cumbharjua
		9. Carambolim
		10.St.Estevam/ Akhada
		11.Se Old Goa, Vanxir
		12.Mandur, Neura
		13.Vaxir
		14.Nauxim
		15.Marivel
		16.Caranzalem
		17.Odxel

		18.Dona Paula
		19.Cacra
		20.Siridao
4	Ponda	1. Dharjowado, Cundaim
		2. Manaswada, Kundai
		3. Borim
		4. Volvoi
		5. Shiroda
		6. Marcaim
		7. Panchwadi
		8. Durbhat
		9. Caranazal
		10.Agapur
		11.Undirwaddo
		12.Khariwada
		13.Adpai
5.	Mormugao	1. Desterro
		2. Katem Baina
		3. Bogmalo
		4. Khariwada
		5. Hollant
		6. Velsao
		7. Asossim
		8. Cortalim
		9. Loutolim
		10.Rassai
		11.Cansaulim
		12.Sancoale
6.	Salcete	1. Muxer, Velim
		2. Rangali, Velim
		3. Bapsora, Velim
		4. Postawado, Betul
		5. Ambelim
		6. Bandar Velim
		7. Assolna
		8. Socobanda
		9. Passages
		10.Colleawaddo
		11.Varca
		12.Benaulim
		13.Majorda
		14.Utorda
		15.Betalbhatim
		16.Colva
		17.Varca
		18.Cavelossim
		19.Mobor
		20.Velim
7.	Quepem	1.Betul

8	Canacona	1. Talpona
		2. Galgibag
		3. Patnem
		4. Saleri
		5. Palolem
		6. Cab-da-ram
		7. Cola
		8. Nuvem
		9. Agonda
		10. Matvem, Cola
		11. Polem
		12. Mashem
		13. Coloumb
		14. Kindlebag Tarir
		15. Malve
		16. Palolem